

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 700
(To be answered on the 28th April 2016)

DEVELOPMENT OF AIRPORT IN JHARKHAND

700. SHRI NISHIKANT DUBEY

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes for the development of airport at Deoghar (Jharkhand), if so, the details thereof;
- (b) whether the Government has fixed any time frame for the same;
- (c) if so, the details thereof;
- (d) whether the Government also proposes to develop any other airport in the State of Jharkhand; and
- (e) if so, the details thereof and the current status of various ongoing aviation projects in Jharkhand?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a) to (c): In order to develop airport at Deoghar (Jharkhand), Airports Authority of India has signed an MoU with State Government of Jharkhand on 16.02.2012. Development of this airport is subject to grant of environmental clearance, acceptance of terms and conditions of the Joint Venture agreement by the State Government and handing over of 603 acres of land by State Govt. of Jharkhand to AAI. Hence, no concrete timelines can be envisaged at this stage.

(d) & (e): AAI has projected land requirements of 443 acres to the State Govt. of Jharkhand for extension of runway, approach lights and terminal side development of Birsa Munda Airport, Ranchi. Development works are subject to provision of land free of cost and free from all encumbrances by the State Government.
